

# OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs), DELHI

## NOTIFICATION

Sub: Grant of Extension for Joining to the post of Junior Judicial Assistant.

Consequent upon the issuance of Provisional Appointment Letters to the shortlisted candidates for the post of Junior Judicial Assistants directing them to join within a fortnight, this office is in receipt of request for extension of Joining Time from various candidates. Considering these requests, Ld. Principal District & Sessions Judge (HQs) has extended joining period of following candidates for such period as mentioned against their names:

Sl. No.	File No.	Roll No.	Name	Father's/ Husband's Name	Period extended till
1.	194	251613	Shweta Chaudhary	Mahesh Kumar Chaudhary	31.10.2025
2.	66	250119	Akshay Dahiya	Surender Singh Dahiya	31.10.2025
3.	310	251584	Shivansh Malik	Hariom Singh	09.10.2025
4.	525	251502	Satpal	Jai Singh	09.10.2025
5.	344	250322	Ayush Bhardwaj	Yatendra Kumar Bhardwaj	09.10.2025
6.	164	251528	Shakti Sharma	Satish Kumar Sharma	28.10.2025
7.	504	250189	Anish Ranjan	Sunil Kumar	28.10.2025
8.	518	251140	Pradeep Panwar	Kripal Singh Panwar	04.10.2025
9.	25	251187	Prema Ram Thalore	Dhanna Ram Thalore	28.10.2025

**Note:** All the candidates are directed to strictly adhere to their respective '*extended period*' and report for duty **on or before its expiry**. It is clarified that **no further extension shall be granted** to any candidate under any circumstances whatsoever.



(Vidya Prakash)

District Judge (Commercial)-01/Officer-in-charge,  
Administration Branch-II (HQs),  
Tis Hazari Courts, Delhi.

No.: F.1/JJA (R-2024)/Admn.-II (HQs)/2025/ 74040-74051 Dated: **27 SEP 2025**

Copy forwarded for information and necessary action to:

1. PS to Ld. Principal District & Sessions Judge (HQs), Delhi.
2. Dealing Assistant, Website Committee with the directions to upload the *Notification* on the Website under *Recruitments* Tab/Caption.
3. Concerned candidate for information and compliance *via e-mail*.



District Judge (Commercial)-01/Officer-in-charge,  
Administration Branch-II (HQs),  
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